

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
IB-437/ND/2020

IN THE MATTER OF:

Brandbaron Marketing Pvt Ltd

Vs

Times Internet Ltd

...Applicant

...Respondent

SECTION

U/s 9 of IBC Code,2016

Order delivered on 06.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice, list the case for 17.02.2020.

-sd-

(K.K. VOHRA)
MEMBER (T)

-sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)